COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 194 OF 2018 & IA NOs. 134 & 133 OF 2017

Dated: 13th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Maharashtra Aquaculture Farmers Vs. Maharashtra Electricity Regulatory				Appellant(s) Respondent(s)	
Counsel for the Appellant(s)	:	-			
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganad	ly A. Ranganadhan for R-1		
		Ms. Rimali Batra Ms. Shruti Awasti for R	2-2		

<u>ORDER</u>

List the matter for hearing on 27-2-2019.

(S. D. Dubey) Technical Member

(Justice Manjula Chellur) Chairperson

tpd/js